



Recovery Division  
Southern Regional Office

Tel: 044-2888 0222  
Email ID-recoverysro@sebi.gov.in

SECURITIES AND EXCHANGE BOARD OF INDIA  
SOUTHERN REGIONAL OFFICE

**Completion of Recovery Certificate No 7700 of 2024 dated February 26, 2024 issued against M Hemasairam (PAN: ANLPM1562B) in the matter of Arvind Remedies Limited.**

Recovery Certificate No. 7700 of 2024 dated February 26, 2024 was drawn against M Hemasairam (PAN – ANLPM1562B) for a sum of Rs. 5,96,000/- (Rupees Five Lakh Ninety-Six Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of Penalty imposed by the WTM Order No. Order/WTM/SM/IVD/ID2/18493/2022-23 dated 24.08.2022 in the matter of Arvind Remedies Limited.

In view of the payment of the amount Rs.7,05,240/- (Rupees Seven Lakhs Five Thousand Two Hundred and Forty only) due under the Recovery Certificate, the said Recovery Certificate No. 7700 of 2024 is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-Tax Act, 1961.

Date: May 11, 2026  
Place: Chennai

Recovery Officer



सलमानु के के  
SALMANU K K  
वसूली अधिकारी एवं उप महाप्रबंधक  
Recovery Officer & Dy. General Manager  
भारतीय प्रतिभूति और विनिमय बोर्ड, चेन्नई  
Securities and Exchange Board of India, Chennai

दक्षिणी प्रादेशिक कार्यालय: 'ओवरसीज टॉवर्स' सातवी मंज़िल, 756 - एल, अन्ना सालै, चेन्नई - 600 002.

Southern Regional Office : Overseas Towers, 7th Floor, 756-L, Anna Salai, Chennai - 600 002. Phone : 044 - 2852 6686, 2888 0222 Fax : 044 - 2888 0333 e-mail : sebisro@sebi.gov.in

प्रधान कार्यालय: सेबी भवन, 'जी' ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. Head Office: SEBI Bhavan, "G" Block, Bandra Kuria Complex, Bandra (East), Mumbai - 400 051